

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A. No.60/477/2019
M.A. No.60/808/2019

...
Date of decision: 10.05.2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).

- ...
1. Krishan Chander, age 53 years, son of Shri Prabha Ram, resident of Village Dubheta, Post Moi Majri, Tehsil and District Sonipat, Pin-131021. (Driver-Group C).
 2. Ramesh Kumar, age 56 years, son of Shri Dharam Singh, resident of House No.262, Village Hullahari, Tehsil and District Sonipat, Pin Code-131021 (Ground Man, Group D).
 3. Avnish Kumar, age 36 years, son of late Shri Ram swarup, resident of Village and Post Office Harchandpur, District Auriya, Uttar Pradesh, Pin Code-206250 (Ground Man, Group D).
 4. Neeraj Vats, age 43 years, son of Shri Uma Shankar, resident of House No.612, Village and Post Office Jaunti, Delhi-110081 (Physiotherapist, Group-D).
 5. Deepak Kumar, age 28 years, son of Shri Fateh Singh, resident V.P.O. Sohati, Tehsil Kharkhoda, District Sonipat, Pin Code-131021 (Ground Man, Group-D),
 6. Mitesh Kumar, age 43 years, son of Shri Raj Singh, resident of Village Aurangabad, Post Office Dhakoli, Tehsil and District Sonipat, Pin Code-131021 (Ground Man, Group D).
 7. Subhash Chand, age 35 years, son of Shri Mahipal Singh, resident of Indra Colony, Liwaspur, Tehsil and District Sonipat, Pin Code-131021 (Ground Man, Group-D).
 8. Umesh Kumar, age 44 years, son of Shri Late Shri Bhuvneshwar Singh, resident of Sports Authority of India, Northern Regional Centre, Bahalgarh, Sonipat, Pin Code-131021 (Ground Man, Group-D).
 9. Ravish Kumar, age 44 years, son of Shri Sukhbir Singh, resident of Sport Authority of India, Northern Regional Centre, Bahalgarh, Sonipat, Pin Code-131021 (Watchman, Group-D).
 10. Ravinder, age 31 years, son of Shri Ranbir Singh, resident of V.P.O. Barwasni, Tehsil and District Sonipat, Pin Code-131021 (clerk/LDC, Group C).

... APPLICANTS

VERSUS

1. Union of India, Ministry of Youth Affairs & Sports, C-Wing, Shashtri Bhawan, New Delhi-110001 through its Secretary.
2. Sports Authority of India, Jawahar Lal Nehru Stadium, East Gate, Lodhi Road, New Delhi-110003 through its Director General.
3. Sports Authority of India, Northern Regional Centre, Sonipat Bahalgarh through its Regional Director.

... RESPONDENTS

PRESENT: Sh. Sushil Jain, counsel for the applicants.

ORDER (Oral)**SANJEEV KAUSHIK, MEMBER (J):-**

1. Heard.
2. At this stage, the petition is premature since no cause of action has arisen in favour of the applicants. Court cannot issue any direction either not to replace the applicants, as there is no order passed by the respondents for dispensing with their services or engagement of other persons, in their place.
3. Accordingly, the O.A. is dismissed being premature, at this stage.

**(P. GOPINATH)
MEMBER (A)****(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 10.05.2019.
Place: Chandigarh.

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